

**Notice calling for suggestions, views, comments etc. from stakeholders within a period of 30 days on the draft notification related to revised standards for Coffee-chicory mix and TDS (limits of Ca & Mg content) in Packaged drinking water as well as standards for Decaffeinated roasted and ground coffee and Decaffeinated soluble coffee powder.**

**F.No. Stds/SP(Water & Beverages)/Notification(5) FSSAI-2018.-** In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in Regulation 2.10 relating to “BEVERAGES, (Other than Dairy and Fruits & Vegetables based)”,-

(A) under sub-regulation 2.10.2 related to ‘Coffee’,-

- (1) Clause “2” related to ‘Soluble Coffee Powder’ shall be re-numbered as Clause “3”; and the following Clause shall be inserted after Clause 1 relating to ‘Coffee (green raw or unroasted)’, namely,-

**“2. DECAFFEINATED -ROASTED AND GROUND COFFEE**

1. Decaffeinated Coffee means, the dried seeds of *Coffea arabica*, *Coffea liberica*, *Coffea excelsa* or *Coffea canephora* (Robusta) or with their husks (mesocarp and endocarp) removed and decaffeinated to remove nearly all the caffeine from the beans. Decaffeination is carried out while the beans are in green form, before they are roasted.

(a) Roasted decaffeinated coffee means properly cleaned green coffee which has been decaffeinated, roasted to a brown colour and has developed its characteristic aroma.

(b) Ground decaffeinated coffee means the powdered products obtained from 'roasted decaffeinated coffee' only and shall be free from husk.

2. It shall be free from artificial colouring, flavouring, facing, extraneous matter or glazing substances and shall be in dry and fresh condition, free from rancid or obnoxious flavours. It shall conform to the following standards on dry weight basis: -

Sr. No.	Parameters	Permissible Limits
1.	Moisture, per cent. by mass, Max	5.0
2.	Total Ash, per cent. by mass	3.0 to 6.0
3.	Acid insoluble ash, per cent. by mass, Max	0.1
4.	Water soluble ash, per cent. by mass, min	65.0
5.	Alkalinity of soluble ash in milli liters of 0.1 N hydrochloric acid	3.5 to 5.0

	per gram of material, per cent. by mass, ml	
6.	Aqueous extracts, per cent. by mass	26.0 to 35.0
7.	Caffeine (anhydrous) per cent. by mass, Max	0.1

(2) after clause '3' (so amended) related to 'Soluble Coffee Powder', the following shall be inserted, namely,-

"4. DECAFFEINATED SOLUBLE COFFEE POWDER

1. Decaffeinated soluble coffee powder means coffee powder obtained from freshly roasted and ground pure coffee beans from which most of the caffeine has been removed. The product shall be in the form of a free flowing powder or shall be in the agglomerated form (granules) having colour, taste and flavour characteristic of coffee. It shall be free from impurities and shall not contain chicory or any other added substances.

2. Decaffeinated Soluble Coffee powder or granules shall conform to the following standards on dry weight basis: -

Sr. No.	Parameters	Permissible Limits
1.	Moisture, per cent. by mass, Max	4.0
2.	Total Ash per cent. by mass, Max	12.0
3.	Caffeine (Anhydrous,) per cent. by mass, Max	0.3
4.	Solubility in boiling water	Dissolves readily in 30 seconds with moderate stirring
5.	Solubility in cold water at 16+/- 2 ° C	Soluble in moderate stirring in 3 minutes

(B) in sub-regulation 2.10.4, in clause 1 related to Coffee-Chicory mixture, the words "51 per cent" shall be replaced with "70 per cent."

(C) In sub-regulation 2.10.8 related to 'Packaged Drinking Water (other than Mineral water)', under clause 4, in Table 3, entries in the rows at Sr. No. 15 and 16 shall be substituted by the following:

Sl. No.	Characteristics	Requirements
(1)	(2)	(3)
"15.	Calcium (as Ca), mg/l	20 to 75
16.	Magnesium (as Mg) , mg/l	10 to 30".